

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(APPELLATE JURISDICTION)**

**IA NO. 386 & 387 OF 2017 IN  
DFR NO. 1460 OF 2017**

**Dated: 17<sup>th</sup> July, 2017**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. I.J. Kapoor, Technical Member**

**In the matter of:**

**Chandrasekharan K.R. & Ors.**

**Vs.**

**Kerala State Electricity Board Ltd. & Ors.**

**... Appellant(s)**

**... Respondent(s)**

Counsel for the Appellant(s)

:

Mr. M. Gireesh Kumar  
Mr. Biju Balakrishanan

Counsel for the Respondent(s)

:

Mr. P.V. Dinesh  
Ms. Arushi Singh for R-1 to R-3  
  
Mr. Vipin Nair  
Mr. Abhay Pratap Singh for R-6

**ORDER**

At the request of learned counsel for the Respondents, the matter is  
adjourned to **16.08.2017.**

**(I.J. Kapoor)  
Technical Member**

**(Justice Ranjana P. Desai)  
Chairperson**